

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA No.155/97

16-7-2001

Present : Hon'ble Mr.D. Purkayastha, Member(J)  
Hon'ble Mr.L.R.K.Prasad, Member(A).

Nirmal Kumar Mondal

-Vs-

E. Rly

For the applicant : Mr.R.K.De  
Mr.D.P.Bhattacharjee  
Mr.A.K.Roy Choudhury  
For the respondent : Ms R.Basu

ORDER

On the prayer made by Mr.De, the learned counsel for the applicant, liberty is given to amend the application. The matter will come up on 12-11-2001 for hearing.

  
(L.R.K.Prasad)  
Member(A)

  
(D. Purkayastha)  
Member(J)